

**Commonwealthland Parliament
Notice for Amendment to a Bill**

Place _____
Date _____

From

_____ MP

To

The Secretary,
Commonwealthland Parliament

Sir,

Under the Rules of Procedure and Conduct of Business in the
Commonwealthland Parliament I give notice of the following amendment(s) to the
_____ Bill'2019
to be considered on _____:

Yours faithfully,

Member,
Commonwealthland Parliament